

GOVERNMENT OF INDIA
MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY
LOK SABHA
UNSTARRED QUESTION NO. 1621
TO BE ANSWERED ON 27.07.2022

BLACKMAILING THROUGH SOCIAL MEDIA AND SPOOF CALLS

**1621. SHRI MOHANBHAI KALYANJI KUNDARIYA:
SHRI ANIL FIROJIYA:**

Will the Minister of Electronics and Information Technology be pleased to state:

- (a) whether the Government plans to take any action against those who blackmail people by doing fraud through social media and spoof calls;
- (b) if so, the details thereof; and
- (c) the number of cases registered so far, State-wise details thereof?

ANSWER

MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY
(SHRI RAJEEV CHANDRASEKHAR)

(a) to (c): Government's objectives are aimed at ensuring Open, Safe & Trusted and Accountable internet for its users. The Government is aware of the risk and danger posed by growing phenomena of misuse of Internet & various social media platforms by criminals and other elements and the user harms caused as a consequence. Government has enabled a National Cyber Crime Reporting portal, namely, cybercrime.gov.in. Government co-ordinates with States and police in combating cyber crimes by assisting them through various awareness schemes also.

The Law Enforcement Agencies (LEAs) at Centre and States take appropriate legal action as per provisions of law against the cyber crime offenders. As per the information received from National Crime Record Bureau (NCRB), there are 223, 362 and 303 cases are registered under Cyber Blackmailing/Threatening under Cyber Crimes in the year 2018, 2019 and 2020, respectively, out of which 102, 109 and 121 cases were chargesheeted. State wise detail under Cyber Blackmailing/Threatening under Cyber Crimes during 2018-2020 is placed at Annexure.

Annexure

Number Case registered under Cyber Blackmailing/Threatening under Cyber Crimes during 2018-2020

S L	State/UT	201 8	201 9	202 0
1	Andhra Pradesh	25	34	32
2	Arunachal Pradesh	0	0	0
3	Assam	29	104	2
4	Bihar	3	3	1
5	Chhattisgarh	3	5	3
6	Goa	0	0	0
7	Gujarat	6	8	21
8	Haryana	7	3	1
9	Himachal Pradesh	0	0	0
10	Jharkhand	1	11	11
11	Karnataka	2	0	0
12	Kerala	6	10	1
13	Madhya Pradesh	20	6	9
14	Maharashtra	12	33	27
15	Manipur	1	0	1
16	Meghalaya	11	0	2
17	Mizoram	0	0	0
18	Nagaland	0	0	0
19	Odisha	9	5	2
20	Punjab	14	10	6
21	Rajasthan	6	16	26
22	Sikkim	0	0	0
23	Tamil Nadu	9	15	43
24	Telangana	16	23	49
25	Tripura	0	1	0
26	Uttar Pradesh	12	51	44
27	Uttarakhand	9	12	0
28	West Bengal	15	5	16
	TOTAL STATE(S)	216	355	297
29	A&N Islands	0	1	0
30	Chandigarh	0	0	1
31	D&N Haveli and Daman & Diu+	0	0	0
32	Delhi	3	5	0
33	Jammu & Kashmir*	4	1	5
34	Ladakh	-	-	0
35	Lakshadweep	0	0	0
36	Puducherry	0	0	0
	TOTAL UT(S)	7	7	6
	TOTAL (ALL INDIA)	223	362	303

Source: Crime in India
